

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1271 /Confdl./2017
II-3-1/2017


Bilaspur, dated the 12th December, 2017

The following Civil Judges (Entry Level) as mentioned in column No. (2) of the table below, who are working on deputation as mentioned in column No. (3), are hereby promoted and appointed on the post of Senior Civil Judge on proforma basis, from the date they assume charge of their posts:-

TABLE

S. No.	Name of Judicial Officer	Posted on deputation as
(1)	(2)	(3)
1.	Shri Vivek Garg	Secretary, District Legal Services Authority, Raigarh
2.	Shri Harish Chandra Mishra	Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, stationed at New Delhi
3.	Smt. Shweta Shrivastava	Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur
4.	Ku. Sweta	Secretary, District Legal Services Authority, Jagdalpur
5.	Shri Umesh Kumar Upadhyay	Secretary, District Legal Services Authority, Raipur
6.	Shri Devendra Sahu	Secretary, District Legal Services Authority, Baloda-Bazar
7.	Shri Janardan Khare	Law Officer, Chhattisgarh Human Rights Commission, Raipur
8.	Shri Gerjesh Pratap Singh	Secretary, District Legal Services Authority, Dhamtari

BY ORDER OF THE HIGH COURT




(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Contd... 2/-

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
 - i) Shri Vivek Garg, Secretary, District Legal Services Authority, Raigarh,
 - ii) Shri Harish Chandra Mishra, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Chhattisgarh Bhawan, 7, Sardar Patel Marg, New Delhi-110011,
 - iii) Smt. Shweta Shrivastava, Under Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur,
 - iv) Ku. Sweta, Secretary, District Legal Services Authority, Jagdalpur,
 - v) Shri Umesh Kumar Upadhyay, Secretary, District Legal Services Authority, Raipur,
 - vi) Shri Devendra Sahu, Secretary, District Legal Services Authority, Baloda-Bazar,
 - vii) Shri Janardan Khare, Law Officer, Chhattisgarh Human Rights Commission, Near Old Mantralaya Premises Raipur,
 - viii) Shri Gerjesh Pratap Singh, Secretary, District Legal Services Authority, Dhamtari
for information and compliance. He/She is directed to submit his charge report to the Registry through the concerned Head of the department.

- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- (19) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (29) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL
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